

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 383 OF 2017, APPEAL NO. 385 OF 2017,**  
**APPEAL NO. 401 OF 2017, APPEAL NO. 404 OF 2017 AND**  
**APPEAL NO. 40 OF 2018**

**Dated: 5<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 383 OF 2017**

**In the matter of:**

**Gujarat Urja Vikas Nigam Limited** ... **Appellant(s)**  
**Vs.**  
**Coastal Gujarat Power Limited & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal Shubham Arya

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-1

**APPEAL NO. 385 OF 2017**

**In the matter of:**

**Coastal Gujarat Power Limited** ... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2, 4 & 6

Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury for R-7 to R-9

**APPEAL NO.401 OF 2017**

**In the matter of:**

**Punjab State Power Corporation Limited** ... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-3, 5, 6 & 7

### **APPEAL NO.404 OF 2017**

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)**  
**Vs. ... Respondent(s)**  
**Central Electricity Regulatory Commission & Ors.**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-3, 5, 6 & 7

### **APPEAL NO. 40 OF 2018**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Limited & Ors. ... Appellant(s)**  
**Vs. ... Respondent(s)**  
**Coastal Gujarat Power Limited & Ors.**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-1  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-4 to R-6

### **ORDER**

The learned counsel appearing for the Respondents pray for four weeks time to file their respective replies in the matter.

Submissions made by the learned counsel appearing for the Respondents, as stated above, are placed on record.

The learned counsel appearing for the Respondents are permitted to file their respective replies in the matter by 04.05.2018 after duly serving copies on the other sides. Thereafter, rejoinder, if any, may be filed by 25.05.2018 after duly serving copy on the other side.

List the matter on 05.07.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(N.K. Patil)**  
**Judicial Member**

*js/vt*